Annexure-7

Name of the corporate debtor: <u>RLS Alloys Private Limited</u>; Date of commencement of liquidation: <u>14/06/2019</u>; List of stakeholders as on: <u>28/02/2021</u>

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹ Crores)

Sl	l.	Name of	Category of	Identification	Details of		Details of claim admitted						Amount	Amoun	Amoun	Amount of	Remarks
N	0	stakeholde	stakeholder	No.	claim received								of	t of any	t of	claim	, if any
]	r	S		Date of	Amoun	Amount	Natur	Amount	Whether	Amount	% share	contingen	mutual	claim	under	
			(preference		receipt	t	of claim	e of	covered by	lien /	covered	in total	t claim	dues,	rejecte	verificatio	
			shareholder		-	claimed	admitte	claim	lien or	attachmen	by	amount		that	d	n	
			s / equity				d		attachmen	t	guarante	of claims		may be			
			shareholder						t pending	removed?	e	admitted		set off			
			s / partners						disposal	(Yes/No)							
			/ others)						_								

Not Applicable